

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/00087/2019**

*(in O.A.No.200/1069/2014)*

Jabalpur, this Friday, the 03<sup>rd</sup> day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Devi Shankar Tiwari Aged About 55 Years S/o Shri K.K. Tiwari,  
Presently sorting Assistant SRO Katni R/o Rafi Ahmad Kidwai  
Ward Roshan Nagar Katni (M.P.) PIN 483501 **-Petitioner**  
(By Advocate-Petitioner present in person)

**V e r s u s**

1. Shri G.S. Solanki aged about 58 years, Superintendent of Railway Mails Service J.B. Division Jabalpur (MP) Head Post Office Civil Lines Jabalpur PIN 482001
2. Shri V.S. Reddy, aged about 50 years Post Master General Regional Office Jabalpur Head Post Office Civil Lines Jabalpur PIN 482001 **-Respondents**

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

Petitioner present in person prays to withdraw this Contempt Petition.

2. Prayer allowed.
3. Accordingly, this Contempt Petition is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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